

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

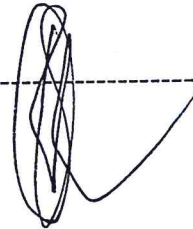
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/60/2017  
NAME OF THE PETITIONER(S) : RAJENDRA KUMAR KANNODIA & 5 ORS  
NAME OF THE RESPONDENT(S) : KAMADGIRI INDUSTRIES LTD & 8 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

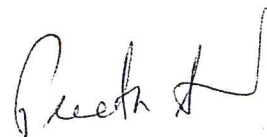
DR K S RAVICHANDRAN  
PCS  
KSR

PCS for Petitioner



S. R. Rajagopal  
Preeti S. Dasu

Counsel for Respondents



**ORDER**

Representative for Petitioner present. As per the direction, he sent private notice to R8 which is stated to have been delivered on 14.11.2017; the same reflects in the delivery report. However, Counsel for the Respondents undertakes to seek instruction on behalf of R8 failing which appropriate order will be passed on next date of hearing. Put up on **09.01.2018 at 10.30 A.M.**

ghk

sd.  
MEMBER (JUDICIAL)